

## Annexure-7

Name of the corporate debtor; Richi Rich Agro Foods Private Limited; Date of commencement of CIRP; 01.08.2023 List of creditors as on: 24.10.2024

## List of operational creditors (Government dues)

(Amount in Rs.)

SR. No.	Details of claimant		Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Proper Officer of State Tax, Ward -05, Ambala, Haryana	Excise & Taxation Department, Haryana	16.10.2024	179042223	0	Operational Creditor - Government Dues	No	-	-	-	-	179042223	Claim not collated as filed beyond the time limits specified in Regulation 12(1) and Regulation 13(1B) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
<b>Total</b>				179042223	0				0	0	0	179042223	